

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 12/252(3)/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017**

Name of the Company: Savitri Jajoo & Anr.
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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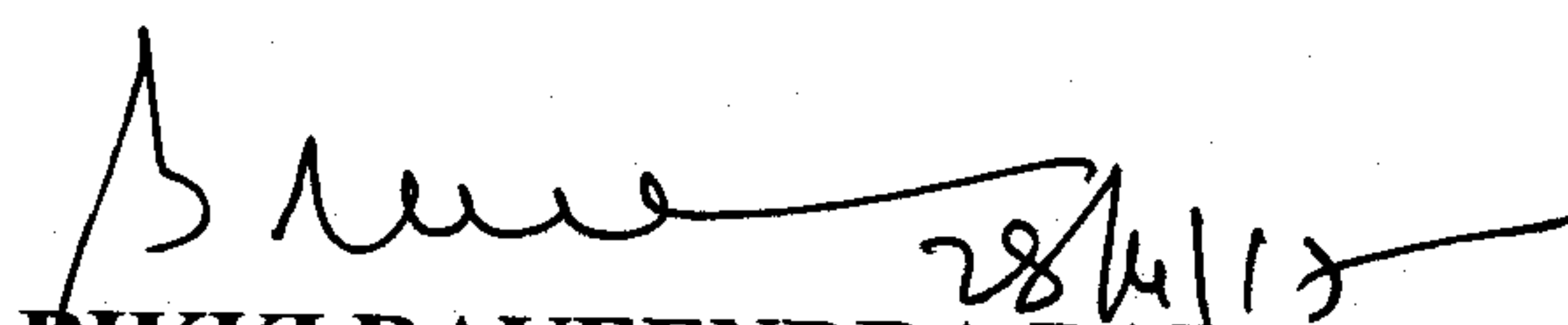
1.	PRATIK TRIPATHI	PCS MNo. F-5812	For Applicant No. 1 & 2	
2.				

ORDER

Learned PCS Mr. Pratik Tripathi present for Appellant No. 1 and No. 2. None present for Respondent.

Appellant is directed to issue notice to Respondent informing him the date of hearing before admission and file proof of service.

List the matter on 15.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 28th day of April, 2017.